NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/40/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. SURES H

Comes de Remonter. U. Vinn

ORDER

Counsel for petitioner called but absent. Counsel for respondent present. The matter is posted for hearing the submissions of the petitioner. Put up on 28.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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